

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1697

ANSWERED ON:10.03.2017

Taxes on Petrol/Diesel and CNG

Chavan Shri Ashok Shankarrao;Chinnaraj Shri Gopalakrishnan;Gaikwad Dr. Sunil Baliram;Gupta Shri Sudheer;Kirtikar Shri Gajanan Chandrakant;Mahato Shri Bidyut Baran;Radhakrishnan Shri T.;S.R. Shri Vijay Kumar;Singh Shri Kunwar Haribansh

Will the Minister of FINANCE be pleased to state:

- (a) the details of the breakup of taxes imposed on Petrol and Diesel prices along with the taxes collected from the consumers on one litre of petrol, diesel and CNG;
- (b) whether the tax rates on petrol and diesel in the country are higher in comparison to our neighbouring countries, if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to reduce the taxes on the petrol and diesel; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a)and (b):The present Customs and Central Excise duties on petrol and diesel are as under:

Petroleum product Customs Duty Central Excise Duty

BCD ACD

Petrol

(unbranded) 2.5% Rs.6 per litre Rs.21.48 per litre

[Rs.9.48 BED + Rs.6 SAED + Rs.6AED]

Petrol

(branded) 2.5% Rs.6 per litre Rs.22.66 per litre

[Rs.10.66 BED + Rs.6 SAED + Rs.6 AED]

Diesel

(unbranded) 2.5% Rs.6 per litre Rs.17.33 per litre

[Rs.11.33 BED + Rs.6 AED]

Diesel

(branded) 2.5% Rs.6 per litre Rs.19.69 per litre

[Rs.13.69 BED + Rs.6 AED]

BCD - Basic Customs Duty [levied under the Customs Tariff Act]

ACD - Additional Duty of Customs [levied under section 103 of the Finance (No.2) Act, 1998(Petrol) and section 116 of the Finance Act, 1999 (Diesel)], commonly known as Road Cess.

BED – Basic Excise Duty [levied under the Central Excise Tariff Act]

SAED – Special Additional Excise Duty [levied under section 147 of the Finance Act, 2002]

AED – Additional duty of Excise [levied under section 111 of the Finance (No.2) Act, 1998(Petrol) and section 133 of the Finance Act, 1999 (Diesel)], commonly known as Road Cess.

Compressed Natural Gas (CNG) attracts a concessional rate of 5% Basic Customs Duty (BCD) and 14% Basic Excise Duty (BED).

The comparison of Retail Selling Price of Petrol and Diesel, as on 01.03.2017, with neighbouring countries is as under:-

Country Petrol

(Rs./Ltr.) Diesel

(Rs./Ltr.)

India (Delhi) 71.14 59.02

Pakistan 45.26 52.64

Bangladesh 72.56 54.85

Sri Lanka 51.69 41.97

Nepal 64.23 49.04

(c):There is no such proposal under consideration at present.

(d):Does not arise in view of reply to part (c) above.
